

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/ 3391/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

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Dated Guwahati the 12 August, 2021.


Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/245 dated 11.08.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 11.08.2021, has been granted.

Yours faithfully,


JT.REGISTRAR(VIGILANCE)
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Memo NO.HC.VII-131/1994/ 3392/A, dated 12-8-2021
Copy to :

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT.REGISTRAR(VIGILANCE)